

Re:- Procedure for sending request through post for supply of certified copy through V.P.P.


**CORRIGENDUM**

**NOTICE**

It is brought to the notice of General Public /Advocates/Clerks to Advocates that the request for supply of certified copies through VPP must accompany initial fee in the form of Demand draft for supply of certified copies as urgent @ Rs. 100/- and as ordinary @ Rs. 50/- drawn in favour of Registrar, Punjab and Haryana High Court payable at Chandigarh as per rules contained in Part 'B' , Chapter 5 Rules and Orders of Punjab and Haryana High Court Volume 5. It is also brought to the notice of General Public that in pending case the application must accompany identity proof of the applicant.

Sd/-

Registrar Judicial

  
21/4/15